

ITEM NO.16+37

COURT NO.1

SECTION XI

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CIVIL) Diary No.38554/2024

(Arising out of impugned final judgment and order dated 13-08-2024 in SA No.172/2023 passed by the High Court of Judicature at Allahabad, Lucknow Bench)

RAVI KUMAR SAXENA & ORS.

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(With IA No.199443/2024-EXEMPTION FROM FILING O.T. and IA No.199442/2024-PERMISSION TO FILE SLP)

WITH Diary No.38756/2024

(With IA No.200921/2024 - EXEMPTION FROM FILING O.T. and IA No.200919/2024 - PERMISSION TO FILE SLP)

Diary No.39161/2024 (XI)

(With IA No.200920/2024-EXEMPTION FROM FILING O.T. and IA and No.200918/2024-PERMISSION TO FILE SLP)

Diary No.40445/2024 (XI)

Diary No.40529/2024 (XI)

(With IA No.203197/2024 - EXEMPTION FROM FILING O.T. and IA No.203195/2024 - PERMISSION TO FILE SLP)

Diary No.40585/2024 (XI)

(With IA No.203477/2024 - EXEMPTION FROM FILING O.T. and IA No.203476/2024 - PERMISSION TO FILE SLP)

Diary No.40875/2024 (XI)

(With IA No.204431/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No.204430/2024 - EXEMPTION FROM FILING O.T. and IA No.204429/2024 - PERMISSION TO FILE SLP)

Date : 09-09-2024 These petitions were called on for hearing today.

**CORAM :**

**HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE J.B. PARDIWALA  
HON'BLE MR. JUSTICE MANOJ MISRA**

**For Petitioner(s)**      **Mr. Siddharth Bhattnagar, Sr. Adv.**  
**Diary 38554/2024**      **Mr. J. Sai Deepak, Adv.**  
                                 **Mr. Prashant Shukla, Adv.**  
                                 **Mr. Ashutosh Shukla, Adv.**  
                                 **Mr. Abhishek Tiwari, Adv.**  
                                 **Ms. Shreya Shukla, Adv.**  
                                 **Mr. Giridhar Upadhayay, Adv.**  
                                 **Mr. Satyajeeet Kumar, AOR**

**Diary 38756/2024**      **Mr. Mukul Rohatgi, Sr. Adv.**  
                                 **Mr. C.A. Sundaram, Sr. Adv.**  
                                 **Mr. Pallav Sisodia, Sr. Adv.**  
                                 **Mr. Gopal Shankarnarayanan, Sr. Adv.**  
                                 **Mr. Kausar Raza Faridi, AOR**  
                                 **Mr. Shahbaaz Jameel, Adv.**  
                                 **Mr. Ayush Pandey, Adv.**  
                                 **Mr. Mukesh Kumar Tripathi, Adv.**

**Diary 39161/2024**      **Mr. Rakesh Dwivedi, Sr. Adv.**  
                                 **Mr. Abhinav Kaushik, Adv.**  
                                 **Mr. Rishabh Attri, Adv.**  
                                 **Mr. Saurabh Sharma, Adv.**  
                                 **Mr. Adarsh Pandey, Adv.**  
                                 **Mr. Tushar Panwar, Adv.**  
                                 **Mr. Mayank Sharma, Adv.**  
                                 **Mr. Ashish Pandey, AOR**

**Diary 40445/2024**      **Mr. Gourab Banerji, Sr. Adv.**  
                                 **Mr. Sahil Tagotra, AOR**  
                                 **Mr. Mohit Pandey, Adv.**  
                                 **Mr. Rakesh Talukdar, Adv.**  
                                 **Mr. T.S. Sundaram, Adv.**  
                                 **Mr. Sujay Jain, Adv.**

**Diary 40529/2024**      **Mr. Vikas Singh, Sr. Adv.**  
                                 **Mr. Rakesh Khanna, Sr. Adv.**  
                                 **Mr. Rakesh Mishra, AOR**

Mr. Pankaj Dubey, Adv.  
Mr. Shivam Singh, Adv.  
Mr. Pratyaksh Semwal, Adv.

Diary 40585/2024

Dr. S. Muralidhar, Sr. Adv.  
Mr. Anup Kumar, AOR  
Ms. Shruti Singh, Adv.  
Ms. Pragya Choudhary, Adv.  
Mrs. Neha Jaiswal, Adv.  
Mr. M.A. Karthik, Adv.  
Mr. Maitreya Subramaniam, Adv.  
Ms. Pallak Bhagat, Adv.

Diary 40875/2024

Mr. Ranjit Kumar, Sr. Adv.  
Mr. Amit Pawan, AOR  
Mr. Hassan Zubair Waris, Adv.  
Ms. Shivangi, Adv.  
Ms. Aastha Shrestha, Adv.

For Respondent(s)

Ms. Aishwarya Bhati, ASG  
Mr. Ankit Goel, AOR  
Ms. Anuradha Arputham, Adv.  
Mr. Nikhil Sharma, Adv.

Mr. Shailesh Madiyal, Sr. Adv.  
Mr. Vikash Chandra Shukla, AOR  
Mr. Rahul Kumar Mishra, Adv.  
Mr. Aishvary Vikram, Adv.  
Mr. Tarun Gulia, Adv.  
Ms. Divija Mahajan, Adv.  
Mr. Siddharth Relan, Adv.  
Mr. Mukul Rathore, Adv.  
Mr. Bhuvan Shekhar, Adv.

Mr. Varun Mishra, AOR

Mr. Sandeep Jindal, AOR

Mr. Shyam Divan, Sr. Adv.  
Mr. Gaurav Aggarwal, Sr. Adv.  
Mr. Gautam Aggarwal, Sr. Adv.  
Mr. Pushkar Sharma, AOR  
Ms. Nagma Bee, Adv.

Mr. Suyesh Rai, Adv.

Ms. Parul Shukla, AOR  
Mr. Rishi Srivastava, Adv.  
Ms. Shubhangi Pandey, Adv.  
Mr. Saday Mondol, Adv.

Ms. Meenakshi Arora, Sr. Adv.  
Mr. Mandeep Kalra, AOR  
Ms. Anushna Satapathy, Adv.  
Ms. Chitragada Singh, Adv.  
Ms. Radhika Jalan, Adv.  
Mr. Yashas J., Adv.  
Ms. Kirti Atri, Adv.  
Ms. Nanakey Kalra, Adv.

Mr. Abbula Kalam, Adv.  
Mr. K. Krishna Kumar, AOR

Mr. Neeraj Kishan Kaul, Sr. Adv.  
Mr. Anand Nandan, Adv.  
Mr. Kuldeep Mishra, Adv.  
Mr. Mohd. Faiz, Adv.  
Mr. Rameshwar Prasad Goyal, AOR

Mr. P.S. Patwalia, Sr. Adv.  
Mr. R.K. Singh, Adv.  
Mrs. Neeraj Singh, Adv.  
Mr. Tom Joseph, AOR  
Mr. Kumar Gaurav, Adv.  
Mr. Ajay Chaudhary, Adv.

Mr. Amit Pawan, AOR  
Mr. Hassan Zubair Waris, Adv.  
Ms. Shivangi, Adv.  
Ms. Aastha Shrestha, Adv.

Mr. Nidhesh Gupta, Sr. Adv.  
Mr. Dama Seshadri Naidu, Sr. Adv.  
Mr. R.K. Singh, Adv.  
Mrs. Neeraj Singh, Adv.  
Mr. R. Krishnaraj, Adv.  
Mr. Robin Jacob, Adv.

Mr. Tom Joseph, AOR  
Mr. Antony Moonjely, Adv.  
Mr. Digvijay Khapre, Adv.  
Mr. Kumar Gaurav, Adv.  
Mr. Ashish Jacob Mathew, Adv.

Dr. Menaka Guruswamy, Sr. Adv.  
Mr. Anuroop Chakravarti, Adv.  
Mr. Utkarsh Pratap, Adv.  
Mr. M.S. Vishnu Shankar, Adv.  
M/s. LAWFIC

**UPON hearing the counsel the Court made the following  
O R D E R**

- 1 Permission to file the Special Leave Petition is granted.
- 2 Issue notice, returnable on 23 September 2024.
- 3 The Special Leave Petitions be listed for hearing and final disposal.
- 4 In order to facilitate the submissions before the Bench, it has been agreed that Mr Prashant Shukla, counsel on behalf of the petitioners and Mr Mandeep Kalra, counsel for the respondents shall act as nodal counsel. They shall put together preferably one set of submissions on behalf of the petitioners and one set of submissions on behalf of the respondents, not exceeding seven pages each. This exercise shall be completed on or before 20 September 2024. The compilation of submissions shall be exclusively in electronic form and shall be emailed at [cmvc.dyc@gmail.com](mailto:cmvc.dyc@gmail.com).
- 5 Ms Aishwarya Bhati, Additional Solicitor General appears for the State of Uttar Pradesh. The State would also be at liberty to file its independent submissions not exceeding seven pages.
- 6 List the Special Leave Petitions on 23 September 2024.

- 7 In the meantime, fresh steps for redrawing the list in pursuance of the impugned directions of the Division Bench, shall be held in abeyance.

**(CHETAN KUMAR)**  
**A.R. - cum - P.S.**

**(SAROJ KUMARI GAUR)**  
**Assistant Registrar**